Sanctioned strength of staff in Delhi Police 3988. DR. MURLI MANOHAR JOSHI: SHRI TRILOKI NATH CHATUR-

Written Answers

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the sanctioned strength of staff, designation-wise in Delhi Police as on 31st March, 1993 and whether there is any shortfall in this strength:
- (b) the names of police stations in Delhi which do not have the sanctioned strength together with the names of posts and the strength required to be filled in;
- (c) the details of the shortage of staff in the specialised (wings like the Traffic police, the C.I.D. and others); and
- (d) what steps have been taken to provide full strength?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) The sanctioned strength, present strength, and short-fall of staff category-

wise in Delhi Police as on 31-3-93 is as under:-

	Sanctioned strength	Present strength	Short- fall
C.P.	1	1	
Addl. C.P.	10	10	_
D.Cs.P.	53	52	1
A.Cs.P.	187	164	23
Inspectors	681	654	27
Sub-Insprs.	3974	3176	798
A.S.Is.	4278	4086	192
Head Const.	11318	10626	692
Consts.	30427	28685	1742

- (b) A Statement I is attached. (See below).
- (c) A Statement II is attached. (See below).
- (d) All efforts are afoot to fill up the vacancies which is a continuous on-going process.

Statement I

	SHORTAGE					
	Sub-Inspector	Asstt. Sub- Inspector	Head Constable	Constable		
East Distt.						
l. P.S. Gandhi Nagar	2	<u> </u>	. 8	26		
2. P.S. Geeta Colony	6	_	15	43		
3. P.S. Shakar Pur	2	_	3	15		
4. P.S. Vivek Vihar	3	_	l	19		
5. P.S. Anand Vihar	_	_	10	17		
6. P.S. Krishna Nagar	. 1	_	1	. 8		
7. P.S. Preet Vihar	. 3	-	7	22		
8. P.S. Kalyan Puri	~ ,	_	2	_		
South-West Distr.				•		
1. P.S. Vasant Vihar	4	_	8	16		
2. P.S. Vasant Kunj	_	1	20	23		
3. P.S. R. K. Puram	3	. 1	_	4		
4. P.S. Vinay Nagar	1	-	1	11		
5. P.S. Delhi Cantt.	6	_	11	24		
6. P.S. Maya Puri	1	_		28		
7. P.S. Naraina	6		6	4		

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8. P.S. I	nder Puri	5	_	12	39
9. P.S. 1	Naja(garh	6	_	5	16
10. P.S. I		3	_	7	49
11. P.S. J	affarpur Kalan	6	_	, 24	41
New Delhi	Distt.				
1. P.S. I	Partiament Street	_	_	8	33
2. P.S. I	Mandir Marg	_	_	1	5
J. P.S. 0	Connaught Place	_	_	3	32
	Filak Marg	_	_	3	25
	Chanakya Puri	_	_	1	26
	Tuglak Road	3	_	2	55
South Dist	и.			·	
LPSI	Hauz Khas	10	_	26	76
	Malviya Nagar	4	_	10	32
	Mehrauli	5		12	38
	Greater Kailash	11	_	20	35
	Ambedkar Nagar	3		4	3
	Chitranjan Park	5	_	28	81
7. P.S. I		7	. 1	8	27
	Okhla Industrial Area	3	_	13	21
	Badar Pur	5	_	19	31
	Kotla Mubarak Pur	1		3	9
11. P.S. I	Lodhi Colony		1	_	_
	Lajpat Nagar	_	1	_	_
	Siri Niwas Puri	_	3	_	_
14. P.5. l	Hazrat Nizamuddin	_	2	_	6
North Dist	n.				
I. P.S. I	Kotwali	4	_	_	_
	Lahori Gate	2	_	- ,	_
3. P.S.	Town Hall	l	_	2	_
4. P.S. S	Sadar Bazar	1	_	_	4
5. P.S , 1	Kashmere Gate	_	1	_	_
6. P .S. 5	Subzi Mandi	3	_	_	15
7. P.S. 1	Pratap Nagar	_	_	10	30
8. P.S. S	Sarai Rohilla	3	_	_	_
9. P.S. (Civil Lines	2	-	16	27
10. P.S. 1	Maurice Nagar	3	· <u>-</u>	14	23
11. P .S. 7	Timar Pur	-	_	10	17
12. P .S. 1	Roop Nagar	_	_	B	19
Central D	i <i>st.</i> Darya Ganj	4	_	7 2	44
		•	_	12	

16′	Written Answers	(RAJYA SABHA)		to Questions	168	
2.	P.S. Chandni Mahal	3	2	-	1	
3.	P.S. Jama Masjid	5	_	1	23	
4.	P.S. Kamla Market	2	· _	- .	_	
5.	P.S. Hauz Kazi	1	· <u> </u>	_	_	
6.	P.S. I. P. Estate	3	·	17 .	20	
7.	P.S. Pahar Ganj	6,	3	9	26	
8.	P.S. Nabi Karim	5	_	3	8	
9.	P.S. D. B. G. Road	3	_	_	-	
.10.	P.S. Karol Bagh	7	_	13	58	
11.	P.S. Prashad Nagar	3	· -	22	28	
12.	P.S. Rajinder Nagar	3	1	10	23	

IRAJYA SABHAI

Statement II

SHORTAGE						
Name of specialised wings	Assistant Commissioner of Police	Inspec- tor	Sub- Inspector	Asst. Sub- Inspector	Head Con- stable	Con- stable
1. Special Branch (C.I.D.)	2	_	36	48	_	
2. Traffic	_	_	16	_	_	_
3. Security	, -	1 .	57	13	5	6
4. Others	21	26	510	114	228	542
TOTAL:	23	27	619	175	233	548

Report Published by NCRB

3989. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a report on "Crime in India" published by the National Crime Records Bureau (NCRB) as reported in the Hindustan Times of July 9, 1993;
- (b) if so, what are the details of facts published in the NCRB Report;
- (c) what are its main recommendations; and
- (d) what action Government propose to take on each of them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) The NCRB's annual publication 'Crime in India' provides only statistical information under major crime heads of the IPC and Local State Laws.

- (c) No recommendations are contained in this publication.
 - (d) Does not arise.

Dual Citizenship of NRU's RENUKA CHOW-. 3990. SHRIMATI DHURY: SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HOME AFFAIRS be pleased to state?

- (a) whether it is a fact that Government have received many representations from various NRI Association all over the World regarding the grant of dual citizenship to the persons of Indian origin; and
- (b) if so, what is the present status of all those requests and by what time the decision is likely to be taken?